

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 87 of 2019**

The Damodar Valley Corporation and others... .. Appellants

Versus

Castron Technologies Ltd., ... .. Respondent

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Appellant: Ms. Srijia Choudhary, Advocate  
For the Respondent: Mr. Ajit Kumar (Senior Advocate)  
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**Oral Order**  
**05/Dated: 09.09.2020**

As prayed on behalf of the appellant, on the ground of indisposition of the learned arguing counsel, put up this matter on 21<sup>st</sup> October, 2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sanjay Kumar Dwivedi, J.)**